

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4684
ANSWERED ON:22.04.2015
RESERVATION FOR SC ST
Misra Shri Ajay (Teni)

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether provision of reservation to persons of Scheduled Castes (SCs) and Scheduled Tribes (STs) in Government jobs was introduced to bring them in the mainstream of society;
- (b) whether many people of SCs/STs and their families now belong to the higher class (creamy layer) with their income counted as more than the National Average Income are still taking the benefit of reservation;
- (c) if so, whether this reservation system will continue or any new restructured scheme is likely to be up for the general category with the point of view of their income and educations status after a rethink on the above reservation policy; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): The main objective for providing reservation to Scheduled Castes and Scheduled Tribes in civil posts and services of the Government is to increase their representation in the services and also to provide them social and educational upliftment.
- (b): The concept of 'Creamy Layer' at present is not applicable for providing reservation to Scheduled Castes and Scheduled Tribes in Central Government posts and services.
- (c) & (d): The Hon'ble Supreme Court in the case of Indra Sawhney has, inter-alia, held, that economic backwardness cannot be the sole criterion for providing reservation.